Availability of Resources for making Adjustments in the Five year Plan to meet the requirements

Written Answers

2287. SHRI S. C. SAMANTA: Will the Minister of PLANNING be pleased to state:

- (a) the steps being taken by him to make adjustments in the Five Year Plan so that it meets the requirements of the people in general;
- (b) by what time the planning from the village and district level is likely to take shape, and efforts being made by him to this end:
- (c) whether the financial targets already fixed are likely to be enhanced for this purpose : and
- (d) if so, the sources from which these resources will be made available?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) The Five Year Plans are formulated after taking into account the requirements of the people in general. The question of making adjustments in the Five Year Plan for this purpose does not, therefore, arise. However, in addition to the Plan programmes, some special employment programmes have been recently introduced to alleviate the prevailing condition of unemployment in the country. They are in addition to Crash Scheme for Rural Employment which will benefit the unemployed and underemployed in rural areas.

- (b) No time limit has been laid down for completion of the work relating to preparation of integrated district plans by State Governments. The Planning Commission has issued guidelines to State Governments for formulation of district plans and is rendering all possible assistance with a view to expediting preparation of the same. Planning at village level is not contemplated.
- (c) and (d). The question of enhancing of financial targets and of finding additional resources on that account, does not arise, since adjustments in the Five Year Plan referred to in part (a) of the question are not contemplated. The funds for the special employment oriented schemes mentioned in (a) above would be raised and made available by the Centre, and the State Governments.

Pilot Plant Project for Conversion of High-Sulphur Law-Ash Assum Coal to Synthetic Petroleum

Written Ammets

2288, SHRI S. C. SAMANTA: Will the Minister of SCIENCE AND TECHNO-LOGY be pleased to state:

- (a) whether Government have sanctioned any pilot plant project for conversion of high-sulphur low-ash Amam coal into synthetic petroleum; and
- (b) whether Indian Oil and Natural Gas Commission have refused to collaborate with the National Committee on Science and Technology pilot plant project?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMA-NIAM): (a) The CSIR have proposed the setting up of the pilot plant at the Central Fuel Research Institute at Jealgora to test the feasibility of coal to oil conversion technology on which they have already been conducting researches for sometime.

(b) No Sir. CSIR wish to work closely in this project with the User Ministry which would eventually have to exploit this technology. They have, therefore, referred to the Ministry of Petroleum and Chemicals to participate financially in the setting up of the Pilot Plant. That Ministry are considering the proposal. This matter is still at the level of exchanges between CSIR and the Ministry of Petroleum and Chemicals and no final decision has been taken.

Nuclear Agre-Industrial Complex in U. P.

2289. SHRI S. C. SAMANTA: Will the Minister of ATOMIC ENERGY be pleasrd to state:

- (a) whether Atomic Energy Commission intends to establish a nuclear agro-industrial Complex in Uttar Pradesh:
- (b) the results of ground water survey conducted by the Atomic Energy Commission in western Uttar Pradesh; and
- (c) whether Atomic Energy Commission has shelved the project to produce nuclear power and de-salinized water to feed propoand Mithapur fertilizer plant?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF Written Answers

RLECTRONICS, MINISTER OF HOME APPAIRS, MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) to (c). Government has decided to set up an atomic power station at Narors in Western Uttar Pradesh The station will consist of two units of 235 MWe each.

A working group appointed by the Atomic Energy Commission to evaluate the concept of nuclear-powered agro-industrial complexes has submitted its report. Among the projects studied by the working group are those relating to the eastablishment of such complexes in the Gangetic plain as well as in the Kutch-Saurashtra region. Further-detailed studies on these projects are in progress

In connection with the feasibility studies relating to Western Uttar Pradesh, it has been decided to investigate the availability and scientific exploitation of underground water from this area. This study has not yet been completed.

Machinery for Satisfactory Planning and Coordination of Plan Publicity

2290. SHRI S. C. SAMANTA: Will the Minuter of PLANNING be pleased to state:

- (a) the machinery evolved for satisfactory planning and coordination of Pian Publicity, and
- (b) the publicity media aims of the 5th Plan?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) Plan Publicity Schemes are planned and implemented by the media units of the Ministry of Information and Broadcasting at the Centre and the Publicity Departments in the States. There are a few scheme which are part of the programmes of other developmental Ministries such as Health and Pamily Planning. They have the benefit of the Planning Commission's advice in the process of planning and coordinated implementation.

(b) The publicity Schemes for the Fifth Plan are being formulated by the runs, communication media units of the Information and Breadcasting Ministry at the Contra and the publicity Departments in States.

Take over of whole sale trade of commumer Goods

2291. SHRI RAM PRAKASH: SHRI N K. SANGHI:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether there is any proposal to take over the wholesale trade in essential consumer goods; and
- (b) if so, the advantages from such takeover and the main features of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT (SHRI SIDDHESHWAR PRASAD):
(a) and (b). Government have under consideration a scheme for maintaining price stability and ensuring availability of essential commodities at reasonable prices. This scheme includes, inter-alia, recommendations about the role of the public sector in the wholesale trade in certain essential consumer goods.

Setting up of Atomic Power Sention in the Western, Northern and Southern Regions

2292. SHRI VEKARIA: SHRI ARVIND NETAM:

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether any site has been selected by the Site Selection Committee for setting up nuclear power station in Western, Northern and Southern regions; and
- (b) if so, their locations and when the work is likely to be started?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS, MINISTER OF INFORMATOIN AND BROADCASTING AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) and (b). The Site Selection Committee has so far made recommendations only in regard to the Northern Region. The survey in regard to the Western and Southern Regions is still in progress. The Atomic Power Station in the Northern Region will be located at Narora in Western Uttar Pracion.